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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P NO. 385/2017  
C.P NO. 03/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	SFIO -Vs- M/s Greenerth Resources & Projects Ltd.
Under Section	388B

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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26	RATANLAL JOSHI, Advocate	Respondent no. 11	Liposhi 16/10/2017
	SATTWIK MAJUMDER	Respondent no. 8	Sujender 16/10/2017
	Anjjan Pithi FCA 054822	P17	Anjjan Pithi 16/10/2017
	Surabhi Banerjee	Respondent no. 16	Surabhi 16/10/2017
	Ajnu Wade	Respondent no. 1	Ajnu Wade 16/10/17
	Sanjay Kumar Ghosh SF 10 Adv		SK Ghosh 16/10/17

P.T.O.

**ORDER**

Ld. Counsel for the petitioner and the respondent nos. 1, 11, 16, 17 and 18 are present.

Ld. Counsel for the petitioner (SFIO) made a request that he may be given time to file Vakalatnam. Prayer is allowed. Vakalatnama may be filed within 7 days.

Ld. Counsel for the respondent no. 16 made a request that she may be permitted to file Vakalatnama by the end of the day. Prayer is allowed.

List on 04/12/2017.

*sd*

(Jinan K.R.)  
Member (J)

*sd*

(Vijai Pratap Singh)  
Member (J)